

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) NO.279/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		M/s Canberra Traders Pvt Ltd		
Under Section		230 & 232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. MANOJ KUMAR BANOTIA, Pcs
2. PRITHA BOSE, Pcs
3. BIDISHA ACHARYA, Pcs

} Applicants

12/07/17
Pritha
Bose

ORDER

Ld. Counsels for the petitioner are present.

Heard. Reserved for order.

(Vijai Pratap Singh)
Member (J)